

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 01ST AUGUST, 2018

No. 151 A: Ms. Puja Kumari Lal, (Home District – Ranchi) appointed as Probationary Civil Judge (Junior Division)–Trainee under Notification No. 13/Nya. Pro. Ni.--04/2017 Ka. **5502** dated **23.07.2018** of the Department of Personnel, Administrative Reforms and Rajbhasha, Government of Jharkhand, Ranchi is hereby posted as such at Lohardaga Judgeship.

Ms. Puja Kumari Lal is directed to submit her joining along with the Medical Certificate under Rule 52 of the Jharkhand Service Code and a declaration as contained in the aforesaid Notification of appointment to the concerned Principal District Judge by 22nd August, 2018. Further, she will be imparted training for the period of one year after her joining in accordance with “Syllabus of the Induction Training Programme” in the concerned Judgeship and at the Judicial Academy Jharkhand, Dhurwa, Ranchi.

By Order of the Court
Sd/- Ambuj Nath
Registrar General

Memo No. 3343 /Apptt

dated Ranchi the 01st August, 2018

Copy forwarded to the Central Project Co-ordinator I/c, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Ambuj Nath
Registrar General